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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

R.A.346/93 in
D.A. 290/90

Date of decision: 5.10.93

Om Prakash Gupta & anr.

... Petitioners.

Versus

Union of India & Ors.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

This Review Application is directed against the interlocutory order. The office has noted certain defects. The same were duly notified. But the defects were not rectified. Hence, the case was listed before the Court today. None appeared for the petitioner though called twice. We see no good ground either to review. Hence, this Review Application is dismissed. No costs.

Adige
(S.R. ADIGE)
MEMBER(A)

Malimath
(V.S. MALIMATH)
CHAIRMAN

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